

## ANNEXURE-4

### SHREE SAI PRAKASH ALLOYS PVT LTD

List of Creditors under clause (ca) of regulation 13(2) of IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016.

**Category: List of unsecured financial creditors (other than financial creditors belonging to any class of creditors); Date of Commencement of CIRP: 30-09-2022; Revised List of Creditors as on 30-11-2022**

(Amount in ₹)

S.No	Name of creditor	Details of claim received		Details of claim admitted					Amount of claim under verification	Amount of claim not admitted	Amount of any mutual dues, that may be set-off	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC							
	NEDFI	₹ 44,875.00	₹ 56,714,461.00	₹ 56,714,461.00	Unsecured Financial Creditor		NO	₹ 4.53							NEDFI was erroneously included in the category of Secured Financial Creditor in the list of creditors filed on 15-12-2022 with NCLT Guwahati Bench. The Same is now corrected as unsecured financial creditor

